

Statement-IV

Buffer Carrying Cost

	(In Rs. Crore)		
	2007-08	2008-09 (Provisional)	2009-10 (Revised Estimates)
Buffer Carrying Cost	449	2822	3926
Carry over Charges paid to State agencies	243	573	1797
TOTAL Buffer Subsidy	692	3395	5723

Import of wheat from Australia

3898. DR. K. MALAISAMY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that 1250 tonnes of wheat imported from Australia was found to be poisonous and not fit for human consumption and seized;

(b) if so, the persons responsible for such a shady deal; and

(c) the action taken on this, besides the measures taken to ensure non-recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) The information is being collected and will be laid on the Table of the House.

In-depth study of proposed National Food Security Bill

3899. SHRI N.K. SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the empowered Group of Ministers on the proposed draft of the National Food Security Bill has decided to have an in-depth study of the Bill;

(b) if so, the present status of the proposed National Food Security Bill;

(c) whether suggestions of food experts and economists have been considered before finalizing the proposed law; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) The Department of Food and Public Distribution (DFPD) has circulated a Concept Note on the proposed Food Security Law to all States/Union Territories and concerned Central Ministries and has also held consultations